

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 53(ND)2009**  
**C. A. NO.**

**CORAM:**



**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

**NAME OF THE COMPANY: M/s. Data Infosys Ltd.**

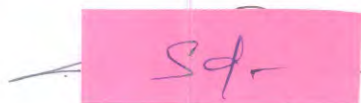
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Vivek Malik	J-Adv	Petitioner <del>Respondent</del>	
2.	Mukul Thakur			
3.	R.K. Gupta	] Adv.	Respondents	
4.	Ramesh Singh			

**Order**

Letter for adjournment has been circulated by the petitioner on grounds of personal difficulty of the counsel. Last opportunity is being granted to the petitioner to address arguments.

List this case for final arguments on 28<sup>th</sup> July 2017.



[ S.K. MOHAPATRA ]  
MEMBER [ T ]



[ INA MALHOTRA ]  
MEMBER [ J ]